

Central Electricity Regulatory Commission
3rd & 4th Floor Chanderlok, Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No. 100/2013

Dated 9.9.2013

To

Shri S.K.Gupta, CEO
REC Transmission Projects Company Limited
Core-4, SCOPE Complex 7, Lodhi Road,
New Delhi 110 003

Dear Sir,

Sub: Application for adoption of transmission charges with respect to the Transmission system being established by Kudgi Transmission Limited (a wholly owned subsidiary of L & T Infrastructure Development Projects)

With reference to application filed by the Kudgi Transmission Limited on the subject mentioned above, you are, as a Bid Process Coordinator directed to file following information, on affidavit, latest by 27.9.2013:

- (i) Copy of the intimation letter to the Commission;
- (ii) Copy of the communication issued by Empowered Committee on Transmission;
- (iii) Copy of the Bid Evaluation Report;
- (iv) Copy of Request for Qualification (RfQ) documents;
- (v) Copy of Request for Proposal (RfP) (Financial) bids; and
- (vi) Detailed write up on complete process of competitive bidding including the number of bidders at the RfQ and RfP stages, evaluation of the bids by the bid process consultant on technical as well as financial parameters, minutes of the deliberation of the Evaluation Committee etc.

Sd/-
(T.D. PANT)
Deputy Chief (Legal)

Copy to: The **Chairman**, Kudgi Transmission Limited, CORE-4, Scope Complex, 7, Lodhi Road, New Delhi 110 003 (Haryana): For Information:

Sd/-
(T.D. PANT)
Deputy Chief (Legal)